केन्द्रीय सरकार के अनुसूचित जातियों तथा अनुसूचित आदिम जातियों के कर्मचारियों के लिये मकान आरक्षित करना

1964. **श्री मोलहू प्रसाद :** क्या **स्वास्थ्य तथा परिवार नियोजन तथा निर्माण, आवास तथा नगरीय विकास** मंत्री केन्द्रीय सरकार के अनुसूचित जातियों तथा अनुसूचित आदिम जातियों के कर्मचारियों के लिए मकान आरक्षित करने के बारे में 24 मार्च, 1969 के तारांकित प्रश्न संख्या 666 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) भारत की अनुसूचित जातियों संबंधी समाज कल्याण संस्था द्वारा दिये गए अभ्यावेदन के बारे में क्या कार्यवाही की गई ;

(ख) सम्पदा निदेशालय में विभिन्न सरकारी कार्यालयों में काम करने वाले अनुसूचित जातियों/अनुसूचित आदिम जातियों के कर्मचारियों की संख्या और उन में से कितने कर्मचारियों को मकान अलाट किये गये हैं और कितने कर्मचारियों को मकान अलाट नहीं किये गए हैं ; सम्बन्धी सांख्यिकी आंकड़े उपलब्ध न होने के क्या कारण हैं ; और

(ग) अनुसूचित जातियों/अनुसूचित आदिम जातियों के केन्द्रीय सरकारी कर्मचारियों के लिए मकान आरक्षित करने के लिए सरकार का क्या कार्यवाही करने का विचार है ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्रालय में राज्यमंत्री (श्री ब० सू० मूर्ति) : (क) अनुसूचित जातियों की समाज कल्याण संस्था को यह सूचित किया गया था कि सामान्य पूल वास के आवंटन के मामले में अनुसूचित जातियों के कर्मचारियों से कोई तरजीही सलूक नहीं किया जा सकता, क्योंकि प्रत्येक कर्मचारी अपनी प्राथमिकता की तारीख के अनुसार अपनी बारी की प्रतीक्षा कर रहा है ।

(ख) वर्ष विशेष के दौरान वास की प्रत्याशित उपलब्धता को देखते हुए सरकारी वास के आवंटन के लिए आवेदन पत्र केवल उन सरकारी कर्मचारियों से मांगे जाते हैं जिसकी प्राथमिकता की तारीखें सम्पदा निदेशालय द्वारा निश्चित की गई विशेष अवधि के बीच पड़ती हैं । आवेदन पत्रों में सरकारी कर्मचारियों की जाति या धर्म के बारे में किसी कालम को नहीं रखा गया है और अतएव इस प्रकार के कोई आंकड़े सम्पदा निदेशालय में उपलब्ध नहीं हैं ।

(ग) सरकार इस बात पर गौर कर रही है कि क्या सामान्य पूल से वास के आवंटन के मामले में अनुसूचित जातियों/अनुसूचित जन जातियों को कुछ प्रमुखता दी जा सकती है ।

Family Planning Programme

1965. SHRI N. R. LASKAR :
SHRI CHENGALRAYA NAIDU :
SHRI R. BARUA :

Will the Minister of HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Central Government have asked all the State Governments to pay urgent attention to the task of bringing facts on fertility and social changes in the outlook of the people towards re-production ;

(b) if so, the other points mentioned in the communication ; and

(c) the reaction of the State Governments thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING, AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRA SEKHAR : (a) and (b). While approving the creation of the post of social scientist in the Demographic and Evaluation Cell of the State Family Planning Bureau, it was mentioned to the State Governments that an important pro-

blem of the family planning programme is to bring out a social change in the outlook of the people in the matter of reproduction. There are certain cultural traits, social customs and traditional beliefs, which govern the present pattern of fertility. It is necessary to modify them in the direction of the small family norm so that methods of family planning may be more widely accepted. Relevant extracts from the communication is laid on the Table of the House. [*Placed in Library See* No. LT—1501/69].

(c) The State Government are taking necessary action.

Requirements of Electricity in Rajasthan

1966. SHRI D. N. PATODIA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether any assessment has been made to find out to what extent the need of electric power is adequate to the needs of the different parts of Rajasthan as compared to the density of population and the availability of natural resources ;

(b) if so, the parts of the State which are deficient in power supply ;

(c) whether by the end of the Fourth Plan the deficiencies will be met completely and if so, the particulars of the Scheme drawn up ;

(d) if not, whether the Central Gavernment have drawn up any Scheme or agreed to any State Schemes to make up the deficiencies ; and

(e) if so, the particulars thereof ?

THE DEPUTY MINISTER IN THE MIINSTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) The natural resources available in Rajasthan for generation of power is small as compared to its own requirements. Accordingly, the State has been sharing in the capital costs and benefits from joint projects *viz.* Bhakra-Nangal, Chambal, Beas and Satpura thermal.

(b) and (c). At present, Rajasthan is not deficient in power supply nor any deficiency is anticipated in the State by the end of the Fourth Plan.

With the commissioning of the continuing schemes now in progress, the installed capacity of Rajasthan including the State's share in joint projects is expected to be about 982 MW with a firm capacity of about 658 MW by 1973-74. This is adequate to meet the demand of about 583 MW anticipated by that time.

(d) and (e). Do not arise.

Another Oil Refinery in Gujarat

1967. SHRI D. N. PATODIA :
SHRI S. R. DAMANI :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether Government have taken any decision to set up another Refinery in Gujarat ; and

(b) if not, the factors hindering a decision in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) No.

(b) The question of having another refinery in the Gujarat State is linked up with the need for additional refining capacity in the country. An examination is being made as to when, where, and how the additional capacities are to be created.

Anticipated Shortage of Power in 1973-74

1968. SHRI D. N. PATODIA :
SHRI RAMAVATAR SHASTRI :
SHRI MEETHA LAL MEENA :
SHRI BEDABRATA BARUA :
SHRI JYOTIRMOY BASU :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that a shortage of power to the tune of 4 million KW is anticipated in 1973-74, as a result of the cut in power production imposed in the Fourth Plan ;

(b) whether the power shortage will adversely affect the rural electrification